

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1725/2024

JAGATPAL VERMA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 152059/2023 - EXEMPTION FROM FILING O.T.)

Date : 18-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s)

Mr. Ashutosh Kumar Mishra, AOR
Mr. Arghay Ajay Gautam, Adv.
Ms. Radhika Goel, Adv.
Mr. Rishabh Shukla, Adv.
Ms. Anjali Rawat, Adv.

For Respondent(s)

Mr. Shaurya Sahay, AOR
Mr. Aditiya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22nd January, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER